## Annexure - 4

## Name of the corporate debtor: Alka India Limited; Date of commencement of CIRP: 18th December, 2023; List of creditors as on: 14th August, 2024

## List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sr.	Name of	Details of claim received		Details of claim admitted					Amount of	Amount of	Amount of	Amount of	Remarks, if
No.	creditor	Date of	Amount claimed	Amount of Nature of Amount Whether % of						any mutual	claim not	claim under	any
		receipt	Amount claimeu	claim	claim	covered	related	voting	claim	dues, that may be set-	admitted	verification	
		receipe		admitted*		by	party?	share		off			
						guarantee		in CoC#					
1	Micro Capitals Private Limited*	08/01/2024	6,30,85,815.45	6,30,85,815.45	Unsecured	N.A.	No	100%	N.A.	N.A.	N.A.	N.A.	N.A.
2	Panacea Powerdose Pvt. Ltd.		4,31,200		Unsecured	N.A.	Yes	0%	N.A.	N.A.	N.A.	4,31,200	N.A.
3	K Sera Sera Digital Cinema Limited		11,38,087		Unsecured	N.A.	Yes	0%	N.A.	N.A.	N.A.	11,38,087	N.A.
4	K Sera Sera Digital Cinelines & Miniplex Private Limited		1,087		Unsecured	N.A.	Yes	0%	N.A.	N.A.	N.A.	1,087	N.A.
		Total	646,56,189.45,	6,30,85,815.45								15,70,374	

<sup>\*</sup>The Financial Creditor has entered into a Loan Agreement dated 01.06.2022 with one K Sera Sera & Vikram Bhatt Studio Virtual World Private Limited ("Borrower") pursuant to the Borrower's Application made to the Financial Creditor for loan of an estimated amount of Rs. 5,50,00,000/- with interest at 14% for setting up a virtual studio. The Corporate Debtor (Alka India Limited), being the Guarantor, was also a part of the above mentioned Loan Agreement.